

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 30 of 2013

Dated : 17th July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**NHDC Ltd.Appellant(s)
Versus**

**Central Electricity Regulatory Commission & Anr.
...Respondent (s)**

Counsel for the Appellant (s) : Ms. Suparna Srivastava

Counsel for the Respondent(s): Mr. G. Umapathy for R.2

ORDER

The learned counsel for the parties have filed their Written Submissions on merits.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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